

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-111/2012/6611/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated, Guwahati the 14th August, 2024.

Sub: **Withdrawal of Casual leave.**

Ref:- Your Letter No. DJK/Esstt./7358, dtd. 22.07.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of your casual leave on 22.07.2024** has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-111/2012/6612/A dated , 14-08-24

Copy to:-

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

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